

I.N.S. Andaman

617. SHRI Y.S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether any inquiry has been conducted into the sinking of warship I.N.S. Andaman; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Yes, Sir.

(b) The Board of Inquiry ordered into the sinking of the vessel has submitted its Report. This Report, alongwith the recommendations of the Naval Headquarters thereon, is under examination of the Government. It will not be in the public interest to disclose further details at this stage.

Jharkhand Issue

618. SHRI DHARAMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether Comments of the Government of Bihar on the Report of the Committee on Jharkhand Matters have been received;

(b) if so, details thereof;

(c) whether Jharkhand Mukti Morcha has intensified its demand for creation of a separate State; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING

(SHRI SUBODH KANT SAHAY): (a) to (d). Yes, Sir. The State Govt. has generally agreed with a number of recommendations made by the experts of the Committee on Jharkhand Matters. The Jharkhand Mukti Morcha continues to arctic late its demands for a separate State of Jharkhand. The Central Govt is seized of the matter.

Expert Committee on Bodo Issue

619. SHRI DHARMANNA MONDAYYA SADUL:
SHRI CHITTA BASU:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have suggested setting up of an Expert Committee on Bodo issue;

(b) if so, the salient features thereof;

(c) the reaction of the Assam Government thereon; and

(d) the outcome of several rounds of talks held for resolving the Bodo problem and the latest stand of the Government in regard to this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). Eight rounds of discussions between the Government of Assam, the All Bodo Students' Union and the Bodo Peoples Action Committee in the presence of representative of the Government of India have been held for finding an amicable and acceptable solution to the problems of Plains Tribals, including the Bodos. These discussions have created a congenial atmosphere for finding a solution. In the eighth round of discussions held in September 1990 the Central Government